NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2017

NAME OF THE PETITIONER(S)

: KRISHNAN SETHURAMAN

NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Kagthrit Rant John. Coursel fog.

Paritra Venkatiswaran Council jar Pc-shows

ORDER

Counsel for the Petitioner present. Counsel for R4 present. No representation on behalf of other Respondents. Matter is posted for the appearance of the other Respondents also. Put up on 07.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk